

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4830/2020



This the 11th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Anju Devi, Age 34 years, D/o Sh. Prem Singh, R/o Ward No. 15, Patel Nagar, Kathua and one another

.....Applicants

(Advocate:- Mr. J.P Gandhi-Not Present)

Versus

1. Chairman, J&k Services Selection Board, Sehkari Bhawan, Panama Chowk, Jammu and 4 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e. 02.03.2021 and 15.04.2021also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 11.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun